

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3036  
ANSWERED ON:30.08.2012  
ALLOCATION UNDER APM  
Rane Dr. Nilesh Narayan

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the consumers having gas requirement of less than 0.05 Million Standard Cubic Meters per Day (MSCMD) are being supplied gas under Administered Price Mechanism (APM);
- (b) if so, the details of such consumers to which APM gas was supplied in the country particularly in Maharashtra during the last three years;
- (c) whether APM gas is not being allocated or supplied to new consumers throughout the country; and
- (d) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

- (a) & (b) Yes, Madam. Consumer wise information is being compiled and will be furnished later.
- (c) & (d) Subsequent to the winding up of Gas Linkage Committee on 9.11.2005, due to non-availability of APM gas, no further allocations have been made.